

BEFORE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Original Application No. 34 of 2025

In the matter of:

Sunil Sharma

.... Applicant

Versus

State of Haryana & Ors.

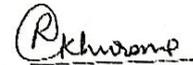
.... Respondent

Index

Sr. No.	Particulars	Page No.
1	ADDITIONAL STATUS REPORT BY WAY OF AFFIDAVIT OF DHIRENDRA KHADGATA, COMMISSIONER, MUNICIPAL CORPORATION, FARIDABAD IN COMPLAINEE OF ORDER DATED 30.05.2025	1 - 3
2	Annexure R - 1: Copy of Letter dated 15.07.2025	4 - 10
3	Annexure R - 2: Copy of Letter dated 15.07.2025	11 - 18
4	Annexure R/3: Copy of Letter dated 15.07.2025	19 - 25
5	Annexure R/4: Copy of Letter dated 17.07.2025	26 - 29

Filed

Through



Rahul Khurana, Advocate
A-174A, 2nd Floor, Defence Colony
New Delhi-24
09811894060
rkhuranalegal@gmail.com

Date: 21.07.2025

BEFORE THE NATIONAL GREEN TRIBUNAL
AT PRINCIPAL BENCH, NEW DELHI

OA No. 34 of 2025

In the matter of:

Sunil Sharma

.... Applicant

Versus

State of Haryana & Ors.

.... Respondent

ADDITIONAL STATUS REPORT BY WAY OF
AFFIDAVIT OF DHIRENDRA KHADGATA,
COMMISSIONER, MUNICIPAL CORPORATION,
FARIDABAD IN COMPLAINEE OF ORDER
DATED 30.05.2025

MOST RESPECTFULLY SHOWETH:

Register Entry No. 1048.
Dated 21.07.2025

I, Dharendra Khadgata, IAS, Commissioner, Municipal Corporation, Faridabad, do hereby solemnly affirm and declare as under:

That this Hon'ble Tribunal after considering report submitted by the deponent, passed order dated 30.05.2025. The relevant portion of order dated 30.05.2025 is reproduced below:-



"43. The Commissioner, Municipal Corporation Faridabad is directed to file additional status report with respect to the land

[Handwritten signature]

in question with requisite details as directed above and also separate report with respect to action taken regarding removal of encroachments from Public Parks other than the land in question within municipal area of Municipal Corporation, Faridabad."

2. That it is pertinent to mention here that Enforcement Wings of all zones of MCF occupied in the demolition drive which was being conducted in compliance of the order dated 21.07.2022 and repeated orders passed by the Hon'ble Apex Court in Civil Appeal No. 10294/2013 titled as Narender Singh Vs. Divesh Bhutani and others and hundreds of the farms houses and banquets halls in large scale at revenue estate village Ankhir, Mewla Maharajpur and Anangpur on PLPA lands were demolished during this drive and subsequently lifted C&D waste from demolition sites in presence of duty Magistrate with Police force. Therefore, due to this reason considerable time was spent in this process. It is further submitted that in compliance of the order passed by the Hon'ble Tribunal, directions had been issued to all the Joint Commissioners of the Municipal Corporation Faridabad and action taken report was sought. All the Joint Commissioner have identified the unauthorized structure in public parks in their respective zones and informed that action for



[Handwritten signature]

removal of such unauthorized structure from the park will be taken in due course of time i.e., with in a period of two months as assured by the concerned Joint Commissioners, as per the provision of Haryana Municipal Corporation Act, 1994. The reports submitted by the Joint



Commissioner's are Annexed as **Annexure R-1 to R-4** for the kind perusal of this Hon'ble Tribunal.

Present status report is being submitted for consideration of this Hon'ble Tribunal.


Deponent

VERIFICATION

Verified at Faridabad on 20th July/2025 that the contents of above affidavit are true and correct to my knowledge and on the basis of information derived from the official record which I believe to be true and no material fact has been concealed therein.

I know the Deponent, Executant and has signed/Thumb Marked/L.T./R.T.I in my presence

ATTESTED AS IDENTIFIED


NOTARY
Faridabad (Haryana)


Deponent

21 JUL 2025

From

Joint Commissioner (F)
Municipal Corporation,
Faridabad (Old Zone)

To

District Attorney,
Municipal Corporation,
Faridabad.

Memo No. MCF/JCF/2025/1208

Dated: - 15.07.2025

Sub:- **O.A. No. 34 of 2025 Sunil Sharma Vs. State of Haryana.**

In context to the subject cited matter, the requisite information is as under:-

Sr No.	District Name	MC Name	Unauthorized construction in the name of temple ,Church,Mosque or Gurdware etc on public street ,public park or other public place belonging to the municipality.	Details of religious place along with total area occupied by them (Sq. m)	Dates from which these construction are established	What Legal action has been initiated for removal of said illegal encroachment along with detail	Timeframe for the removal of illegal encroachment
1.	Faridabad (Old Zone)	Municipal Corporation Faridabad	Mandir in Park	near H. No. 1553 Sec.- 29 HBC (234.95)	1982	Nil	In due course of time
2.	Faridabad (Old Zone)	Municipal Corporation Faridabad	Mandir in Park	near H. No. 1423 Sec.- 28(370.21)	1982	Nil	In due course of time
3.	Faridabad (Old Zone)	Municipal Corporation Faridabad	Jain Mandir	Near H.No.1961,2010,1949 In front of Jain Mandir Sec.- 16 (166.25)	1978	Nil	In due course of time
4.	Faridabad (Old Zone)	Municipal Corporation Faridabad	Mandir in Z Park ,	Z Park , 1312,470, 1188,898 Sec.- 16 (316.44)	1993	Nil	In due course of time
5.	Faridabad (Old Zone)	Municipal Corporation Faridabad	Laxmi Narayan Mandir,	Park near Laxmi Narayan Mandir, 445,Sec.- 14 (263.38)	1980	Nil	In due course of time
6.	Faridabad (Old Zone)	Municipal Corporation Faridabad	Adinath Jain Mandir	Park in front of Adinath Jain Mandir near H.No.- J-1 to J-18 Sec.-10 (1010.59)	1983	Nil	In due course of time
7.	Faridabad (Old Zone)	Municipal Corporation Faridabad	Laldwar Mandir	Park Near H. No. 91, Sec.-11E Laldwar Mandir Park (1968.98)	1993	Nil	In due course of time
8.	Faridabad (Old Zone)	Municipal Corporation Faridabad	Brahma kumari Mandir	H. No. 1125, Sec.- 8 (151.3)	1983	Nil	In due course of time
9.	Faridabad (Old Zone)	Municipal Corporation Faridabad	Mandir in Park	near H. No. 323-325 sector-7A (1332)	1990	Nil	In due course of time
10.	Faridabad (Old Zone)	Municipal Corporation Faridabad	Mandir in Park	Park near H. No.-405, Sec.-7B (2236.65)	1989	Nil	In due course of time
11.	Faridabad (Old Zone)	Municipal Corporation Faridabad	Shri Radha Krishna Mandir	Shri Radha Krishna Mandir, Sec-11 Block B Fbd (585)	1998	Nil	In due course of time
12.	Faridabad (Old Zone)	Municipal Corporation Faridabad	Kalyankari Shiv Shakti Mandir	Sec- 10 & 11 Dividing Road (16.72)	2004	Nil	In due course of time
13.	Faridabad (Old Zone)	Municipal Corporation Faridabad	Hanuman Mandir	Sec- 29 HBC (3.71)	1984	Nil	In due course of time

14.	Faridabad (Old Zone)	Municipal Corporation Faridabad	Hanuman Mandir,	Kheri Road, Near Vikas Nagar (69.67)	1989	Nil	In due course of time
15.	Faridabad (Old Zone)	Municipal Corporation Faridabad	Hanuman Mandir	Tigon Road Near DPB (116.12)	1991	Nil	In due course of time
16.	Faridabad (Old Zone)	Municipal Corporation Faridabad	Hanuman Mandir,	kheri Pull Police Chowki Back Side Old Faridabad (185.8)	2006	Nil	In due course of time
17.	Faridabad (Old Zone)	Municipal Corporation Faridabad	Khera Dewta,	Huker Wara Old Faridabad (9.29)	1978	Nil	In due course of time
18.	Faridabad (Old Zone)	Municipal Corporation Faridabad	Shani dev Mandir,	Sani Hussain, in the food park market parking area (55.74)	1996	Nil	In due course of time
19.	Faridabad (Old Zone)	Municipal Corporation Faridabad	Hanuman Mandir,	Village Budhena (1741.9)	1974	Nil	In due course of time
20.	Faridabad (Old Zone)	Municipal Corporation Faridabad	Shiv Mandir,	Village Bhudena, Near Bhunia Mandir (4459.3)	1971	Nil	In due course of time
21.	Faridabad (Old Zone)	Municipal Corporation Faridabad	Jahapeer Mandir,	Thakurwara Old Faridabad (83.61)	2002	Nil	In due course of time
22.	Faridabad (Old Zone)	Municipal Corporation Faridabad	Shani dev and Mata Mandir(02 Nos.)	Bhim Basti Chowk Old Faridabad (3.71)	1996	Nil	In due course of time
23.	Faridabad (Old Zone)	Municipal Corporation Faridabad	Hanuman Mandir	Farid Park Old Faridabad (7.52)	1985	Nil	In due course of time
24.	Faridabad (Old Zone)	Municipal Corporation Faridabad	Balmiki Mandir,	Balmiki Basti Old Faridabad (1858.04)	1976	Nil	In due course of time
25.	Faridabad (Old Zone)	Municipal Corporation Faridabad	Shiv Mandir,	Near Green Valley Old Faridabad (74.32)	1988	Nil	In due course of time
26.	Faridabad (Old Zone)	Municipal Corporation Faridabad	Shiv Mandir,	Main Road Green Valley Old Faridabad (36.69)	1988	Nil	In due course of time
27.	Faridabad (Old Zone)	Municipal Corporation Faridabad	Shiv Mandir,	Main Road Green Valley Old Faridabad (306.57)	1988	Nil	In due course of time
28.	Faridabad (Old Zone)	Municipal Corporation Faridabad	Trimurti Shiv Mandir,	Palla Road, Village Sarai Khawaza, Near Jharra Market (148.64)	1977	Nil	In due course of time
29.	Faridabad (Old Zone)	Municipal Corporation Faridabad	Hanuman Mandir,	Palla Power House, Sher Shah Suri Road, Fbd (83.61)	1986	Nil	In due course of time
30.	Faridabad (Old Zone)	Municipal Corporation Faridabad	Chhatri Wala Dev mandir	Near Dharam Kanta ByPass Road Old Faridabad (557.41)	1997	Nil	In due course of time
31.	Faridabad (Old Zone)	Municipal Corporation Faridabad	Baba Surdas Dham,	Village Palla Old Faridabad (1011.5)	1960	Nil	In due course of time
32.	Faridabad (Old Zone)	Municipal Corporation Faridabad	Sherwali Mata Mandir,	Village Sehampur (5055.5)	1978	Nil	In due course of time
33.	Faridabad (Old Zone)	Municipal Corporation Faridabad	Mosque	Near Chetan Market, Surya Vihar Old Fbd (4046)	2001	Nil	In due course of time.

34.	Faridabad (Old Zone)	Municipal Corporation Faridabad	Gurudwara	Village Ismilepur (185.8)	1989	Nil	In due course of time
35.	Faridabad (Old Zone)	Municipal Corporation Faridabad	Shiv Mandir	Village Agwanpur Old Faridabad (371.6)	1982	Nil	In due course of time
36.	Faridabad (Old Zone)	Municipal Corporation Faridabad	Radha Krishan Mandir.	Sec- 28 HBC.Old Fbd (297.28)	1987	Nil	In due course of time
37.	Faridabad (Old Zone)	Municipal Corporation Faridabad	Sanatan Dharam Mandir,	Village Anangpur Dairy (1207.72)	1996	Nil	In due course of time
38.	Faridabad (Old Zone)	Municipal Corporation Faridabad	Prachin Shiv mandir.	Village Ajrounda Old Fbd (929.2)	1983	Nil	In due course of time
39.	Faridabad (Old Zone)	Municipal Corporation Faridabad	Shiv Mandir.	Village Sihi (1254.18)	1980	Nil	In due course of time
40.	Faridabad (Old Zone)	Municipal Corporation Faridabad	Shiv mandir	inside park Opp H. No. 278 Block D Sec- 11 (38.83)		Nil	In due course of time
41.	Faridabad (Old Zone)	Municipal Corporation Faridabad	Mandir in Park	Sec- 18A Park (100.5)	2003	Nil	In due course of time
42.	Faridabad (Old Zone)	Municipal Corporation Faridabad	Shani Mandir	Opp. Marengo Asia Hospital Sec- 16A Fbd (16.9)	2008	Nil	In due course of time
43.	Faridabad (Old Zone)	Municipal Corporation Faridabad	Mosque	Rajiv Nagar Old Faridabad (480.3)	2006	Nil	In due course of time
44.	Faridabad (Old Zone)	Municipal Corporation Faridabad	Shree Mata Vaisno Mandir,	Milhard Colony, Old Faridabad (225)	2001	Nil	In due course of time

Below is the action taken report regarding illegal religious structures in

Old area

1- Sec- 11 Block B, Faridabad

- Type: Temple
- Issue:- constructed on Public Park

Status:- A Show Cause Notice under Section 408A(1) and an Order of Demolition under Section 408A(2) have been issued. A demolition schedule was prepared; however, before the demolition could be carried out, a stay was granted by the Hon'ble High Court.

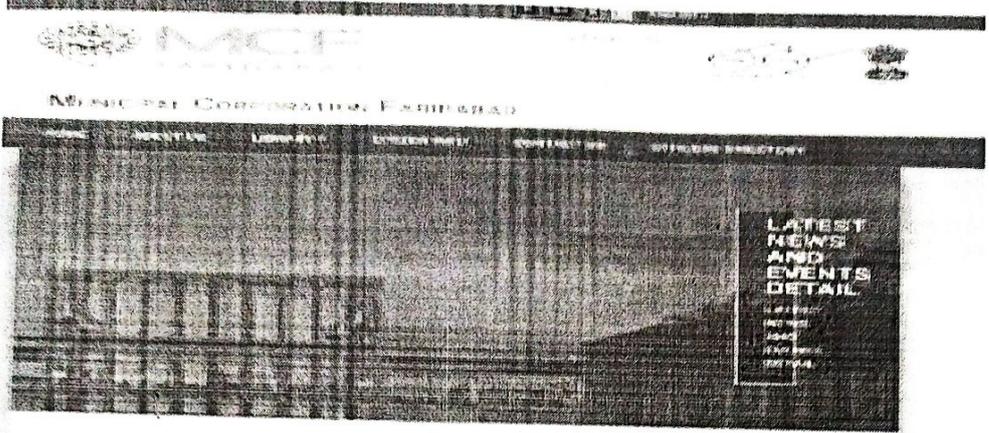
Furthermore, directions were issued by the Director General, Urban Local Bodies, Haryana, to place the hoarding of information related to the concerned case on the municipal office building.

It is submitted that the hoarding of the same has been placed on the Municipal Corporation Faridabad Old Zone, building in compliance with the aforementioned directions. A photograph of the same attached for your kind information and necessary action.

In compliance of the letter vide memo no. MCF/DA/2025/1437 dated 02.07.2025, the requisite information -

1. To publish the information on the official site of MCF to ensure wide public outreach. (mentioned at Annexure- A)
2. Place the hoarding of this information on the Municipal Office Building. (mentioned at Annexure-B)

Annexure-A



LATEST NEWS AND EVENTS DETAIL

Municipal Corporation,
Faridkot

38, CHAKRAHAR FARMHOUSE, 171001, Faridkot, Punjab
Ph: 0190 2410010, 2410011, 2410012

"सार्वजनिक सूचना"

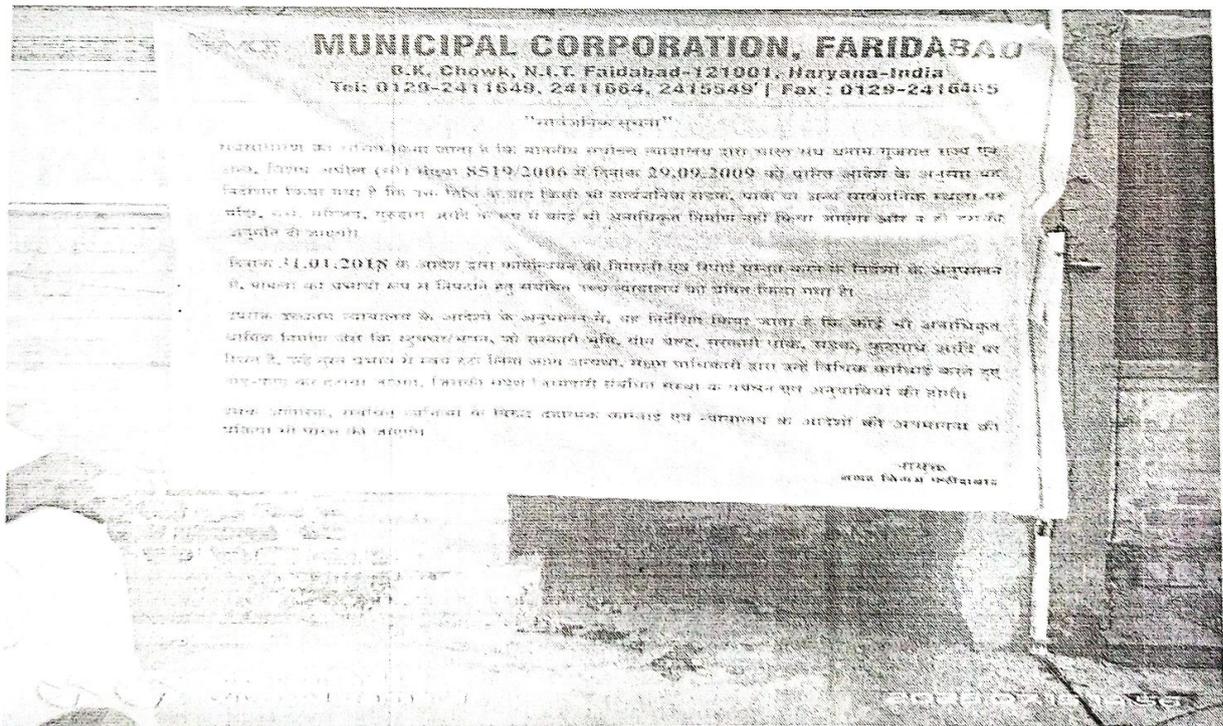
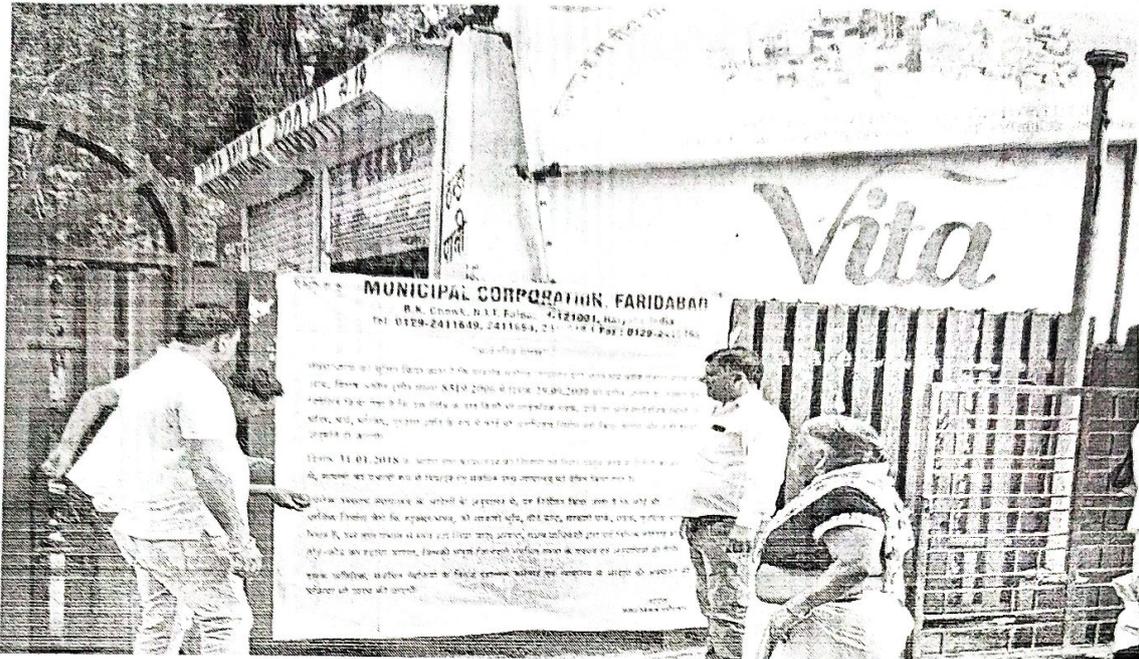
सर्वोच्च न्यायालय की सुनवाई किया जाता है कि माननीय सर्वोच्च न्यायालय ने भारत में नगर निकाय मुखलत राज्य एवं अन्य के रूप में विशेष इच्छा (सी) अधिनियम 3519/2008 में प्रावित दिनांक 29-09-2009 के आदेश के तहत निर्दिष्ट किया कि इस विधि के तहत आयोजित बैठकों, सार्वजनिक धर्मों या सार्वजनिक स्थलों आदि पर महिला, बच्चे, शरणार्थी या पुनर्वासित आदि के नाम पर कोई अनुचित विचारणीय नहीं किया जाएगा या हस्तमाली नहीं हो सकती और प्रत्येक रूप में रिपोर्ट प्रदान और कार्यवाही करने की दिशा में जे जे दिनांक 31-03-2018 के आदेश के तहत नामस्ती को प्रणयों के तहत से अपनी इच्छाओं के कार्यवाही की सुनिश्चित करने के लिए संबंधित इच्छा न्यायालय को भेज दिया है।

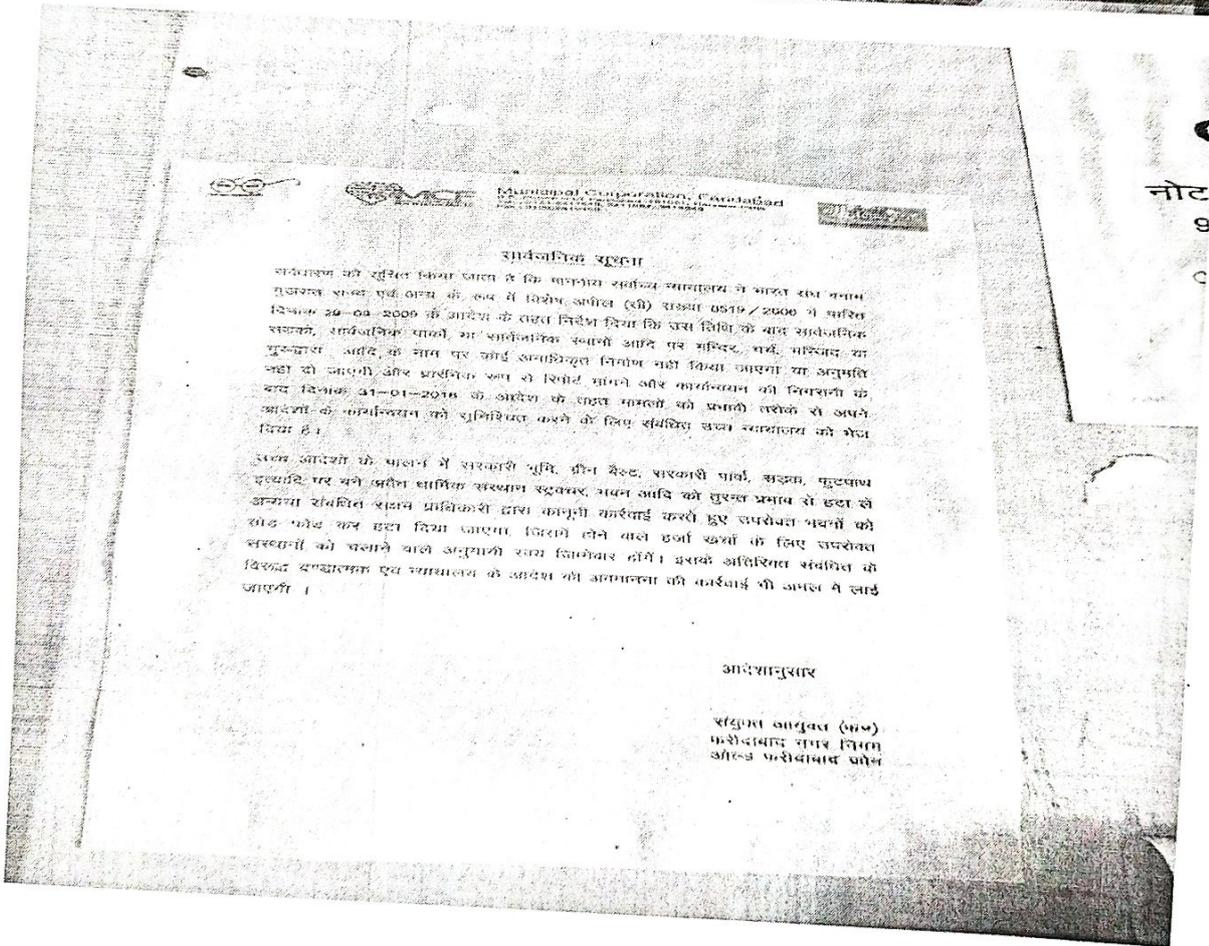
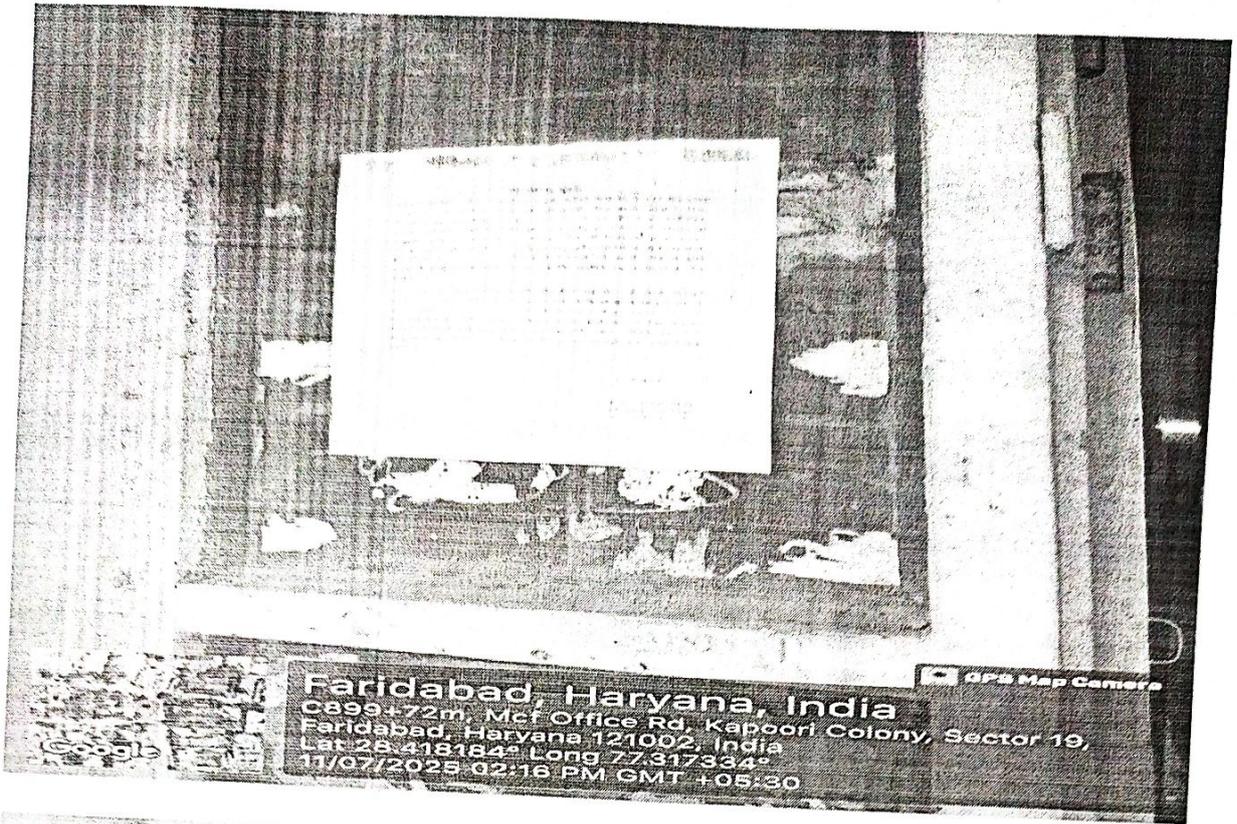
उक्त आदेशों के फलस्वरूप में सर्वकारी भूमि, ग्राम क्षेत्र, सरकारी मार्ग, सड़क, कूड़ा-बादल इत्यादि पर जने अथवा धार्मिक संस्थान स्तूप, भवन आदि की सुरक्षा प्रभाव से हटा में अन्यथा संबंधित संस्थान प्राधिकारी द्वारा कानूनन कार्रवाई करते हुए उपरोक्त भावनों को तोड़-पौड़ कर हटा दिया जाएगा, जिससे होने वाले हानि खर्चों के लिए उपरोक्त संस्थानों को उत्तर देने वाले अनुयायी स्वयं जिम्मेदार होंगे। इसके अतिरिक्त संबंधित के विरुद्ध दंडात्मक एवं न्यायालय के आदेशों को अवमानना की कार्यवाही भी उपरोक्त में करते जोरदार।

दि. 3519/2008

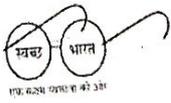
मुख्य सचिव, नगरपालिका, फरिदकोट

Annexure-B





Rw
Joint Commissioner (F)



Annexure R - 9

From

Joint Commissioner (T)
 Municipal Corporation
 Faridabad.

To

District Attorney
 Municipal Corporation
 Faridabad.

Memo No:- MCF/JCT/2025/444
 Dated- 15-07-2025

Sub:- OA No.34- Sunil Sharma Vs. State of Haryana and Ors.
Ref:- MCF/DA/2025/1437 dated 02-07-2025.

In compliance of letter received from your office, the following points is as under:-

1. To publish the information on the official website of each Municipalities to ensure wide public outreach.

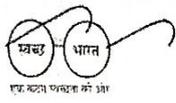
➤ In this regards, the information has been published on the MCF website.
 Photo attached.

2- Place the hording of this information on the Municipal Office Building.

➤ In this regard, hoarding has been placed on the building of MCF. Photo Attached.

In context to the subject cited above, the requisite information is as follows.

Sr. No	District	MC Name	Unauthorized construction in the name of Temple, Church, Mosque, or Gurudwara etc. on Public Street, Public Park or other Public Place belonging to the Municipality	Details of religious place alongwith total area occupied by them (Sq. m)	Dates from which these construction are established	What legal action has been initiated for removal of said illegal encroachment along with its details	Timeframe for the removal illegal encroachment
1	Faridabad	Faridabad	Shani Dev Mandir	Neelam Bata Road, near Delite Hotel, NIT Faridabad Area (9.29 Sq Meter)	2005	NIL	In due course of time
2	Faridabad	Faridabad	Hanuman Mandir	Gandhi Colony, NIT Faridabad (37.16 Sq.Metre)	2001	NIL	In due course of time
3	Faridabad	Faridabad	Shani Dev Mandir	Gandhi Colony, NIT Faridabad (20.9 Sq Metre)	2000	NIL	In due course of time
4	Faridabad	Faridabad	Radha Krishan and Shiv Mandir	NIT Faridabad (83.61 Sq.Metre)	2005	NIL	In due course of time



Municipal Corporation, Faridabad

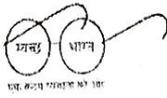
B.K. Chowk, NIT Faridabad -121001, Haryana-India
Tel. : 0129-2411649, 2411664, 2415549
Fax : 0129-2416465



5	Faridabad	Faridabad	Sita Ram Hanuman Mandir	Near Railway Fatak, NIT Faridabad (9.29 Sq.Metre)	1980	NIL	In due course of time
6	Faridabad	Faridabad	Piplashwar Mahadev Mandir	ID Block, Near Park (13.37 Sq.Metre)	1985	NIL	In due course of time
7	Faridabad	Faridabad	Durga Mandir	1A Block, Nathi Chowk (11.14 Sq.Metre)	2000	NIL	In due course of time
8	Faridabad	Faridabad	Valmiki Mandir,	Nathi Chowk, 1A Block, NIT Faridabad (22.9 Sq.Metre)	2000	NIL	In due course of time
9	Faridabad	Faridabad	Piplashwar Mahadev	1G park NIT Faridabad (16.72 Sq.Metre)	2005	NIL	In due course of time
10	Faridabad	Faridabad	Shiv Mandir	1H Park, NIT Faridabad (11.16 Sq Metre)	2015	NIL	In due course of time
11	Faridabad	Faridabad	Kali Mandir	1C Block, NIT Faridabad (9.29 Sq Metre)	1975	NIL	In due course of time
12	Faridabad	Faridabad	Baba Amarnath Shiv Mandir	Hardware Bata Road, NIT Faridabad (27.87 Sq. Metre)	1975	NIL	In due course of time
13	Faridabad	Faridabad	Peer Ke Majar,	Neelam Bata Road, NIT Faridabad (13.39 Sq vMetre)	1975	NIL	Demolished
14	Faridabad	Faridabad	Shani Dev Mandir	2C, Janta Colony, NIT Faridabad (5.94 Sq. Metre)	2005	NIL	In due course of time
15	Faridabad	Faridabad	Piplashwar Mandir	2A Block, Police Chowki Road, NIT Faridabad (9.29 Sq Metre)	2000	NIL	In due course of time
16	Faridabad	Faridabad	Shiv Mandir	2H Park, NIT Faridabad (9.29 Sq. Metre)	2020	NIL	In due course of time
17	Faridabad	Faridabad	Shani Dev Mandir	2D Block, front of Old Age Orphanage (9.29 Sq Metre)	2013	NIL	In due course of time
18	Faridabad	Faridabad	Shiv Panchayati Mandir	Nehru Ground, back side of Plot No. 20, NIT Faridabad (9.29 Sq Metre)	2010	NIL	In due course of time



19	Faridabad	Faridabad	Hanuman Mandir	Payali Chowk, near Janta Colony, NIT Faridabad (418.06 Sq mtr)	2000	NIL	In due course of time
20	Faridabad	Faridabad	Shiv Mandir	2D Block, NIT Faridabad (5.56 Sq Metre)	2013	NIL	In due course of time
21	Faridabad	Faridabad	Shani Dev Mandir	Near 2H Market, NIT Faridabad (16.72 Sq. Metre)	2010	NIL	In due course of time
22	Faridabad	Faridabad	Shiv Mandir	NH-2, in front of Boys Govt School (16.72 Sq Metre)	2015	NIL	In due course of time
23	Faridabad	Faridabad	Shani Dev Mandir	in front of 2N-13 (16.72 Sq Metre)	2015	NIL	In due course of time
24	Faridabad	Faridabad	Shiv Mandir	3H Block, Parifari Road, NIT Faridabad (27.87 Sq Metre)	2010	NIL	In due course of time
25	Faridabad	Faridabad	Vaishno Devi Kali Mandir	Adarsh Colony, NIT Faridabad (20.29 Sq Metre)	2020	NIL	In due course of time
26	Faridabad	Faridabad	Valmiki Mandir	Adarsh Colony Jhuggi, NIT Faridabad (146.64 Sq Metre)	2020	NIL	In due course of time
27	Faridabad	Faridabad	Hanuman Colony	Adarsh Colony Bandh Road, NIT Faridabad (20.90 Sq Metre)	2020	NIL	In due course of time
28	Faridabad	Faridabad	Shani Dev Mandir	NH-5, front of Barak, NIT (13.93 Sq metre)	2005	NIL	In due course of time
29	Faridabad	Faridabad	Shri Mata Mandir	3A Park, NIT Faridabad (7.93 Sq Metre)	2020	NIL	In due course of time
30	Faridabad	Faridabad	Hanuman Mandir	NH-4, front of Shamshan Ghat, NIT Faridabad (139.35 Sq. Metre)	2010	NIL	In due course of time
31	Faridabad	Faridabad	Valmiki Mandir	Saran Chowk, NIT Faridabad (37.16 Sq Metre)	2000	NIL	In due course of time
32	Faridabad	Faridabad	Peer Ke Majar	Dabua Pali Road, NIT Faridabad (3.25 Sq Metre)	2000	NIL	In due course of time
33	Faridabad	Faridabad	Sanatan Dharm Mandir	Mandir, 3A, WH (Part) (113.80 Sq Metre)	2010	NIL	In due course of time



Municipal Corporation, Faridabad

Municipal Corporation, Faridabad
B.K. Chowk, Faridabad - 121001, Haryana-India
Tel. 0129-2411649, 2411664, 2415549
Fax 0129-2416465



34	Faridabad	Faridabad	Ambedkar Mandir,	Both Vihar Park, on Periphery Road Opp. NH-3 (232.25 Sq Metre)	2022	NIL	In due course of time
35	Faridabad	Faridabad	Vaishno Devi & Shani Dev Mandir,	Both Vihar Park, Opp Gali No. 4 (222.90 Sq Metre)	2010	NIL	In due course of time
36	Faridabad	Faridabad	Valmiki Mandir	Opp 2E/BP (Part) (222.90 Sq Metre)	2020	NIL	In due course of time
37	Faridabad	Faridabad	Garhwal Sabha Mandir	BN Public School, 2A & C Block Park (Part) (250 Sq Metre)	2005	NIL	In due course of time
38	Faridabad	Faridabad	Hanuman Mandir	Mkt No. 1 NIT (Part) (139 Sq. Metre)	1965	NIL	In due course of time

Below is a point-wise report regarding illegal religious structures in NIT area that were demolished in the last five years.

Point-wise Report: Illegal Religious Structures Identified for Demolition – NIT, Faridabad

1. *Railway Station Main Gate (Railway Road)*

- * Type: Temple
- * Issue: Encroachment near main entrance; obstructing public access.
- Status:-Removed

2. *Hanuman Temple at Bata Road (Exact location unspecified)*

- * Type: Temple
- * Issue: Constructed on/near public road; causes obstruction to traffic.
- Status:-Removed

3. *Khorī Area – 5 Temples*

- * Type: Temples (5 structures)
- * Demolished: During 2021–2022
- * Status: Removed.

4. *Khorī – Near Surajkund Road – 1 Temple*

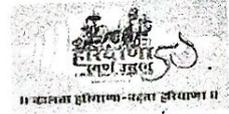
- * Type: Temple
- * Demolished: 2022
- * Status: Removed.

5. *Khorī Area – 2 Mosques*

- * Type: Mosques
- * Demolished: 2021–2022
- * Status:-Removed



425
Municipal Corporation, Faridabad
B.K. Chowk N I T Faridabad -121001, Haryana-India
Tel : 0129 2411649, 2411664, 2415549
Fax : 0129-2416465



6. *Petla Colony – 1 Temple*

- * Type: Temple
- * Identified: 2023
- * Status: Removed

7. *Jamai Colony – 1 Temple*

- * Type: Temple
- * Identified: 2023
- * Status: Removed

8. *Jamai Colony – 1 Mosque*

- * Type: Mosque
- * Demolished: 15 April 2025
- * Status: Removed

9. *Sainik Colony – 1 Temple*

- * Type: Temple
- * Identified: 2024
- * Action: removed

10. *Neelam Bata Road – 1 Mazaar*

- * Type: Mazaar/Shrine
- * Identified: June 2023
- * Action: Removed

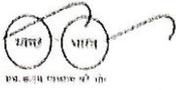
11. *Neelam Bata Road – 1 Temple*

- * Type: Temple
- * Identified: 21 June 2025
- * Action: removed;

Furthermore, directions were issued by the Director General, Urban Local Bodies, Haryana, to place the hoarding of information related to the connected case on the municipal office building.

It is submitted that the hoarding of the same has been placed on the Municipal Corporation Faridabad, NIT and Badkhal Zone, building in compliance with the aforementioned directions. A photograph of the same is attached herewith for your kind information and necessary action.


Joint Commissioner (T)
Municipal Corporation
Faridabad.



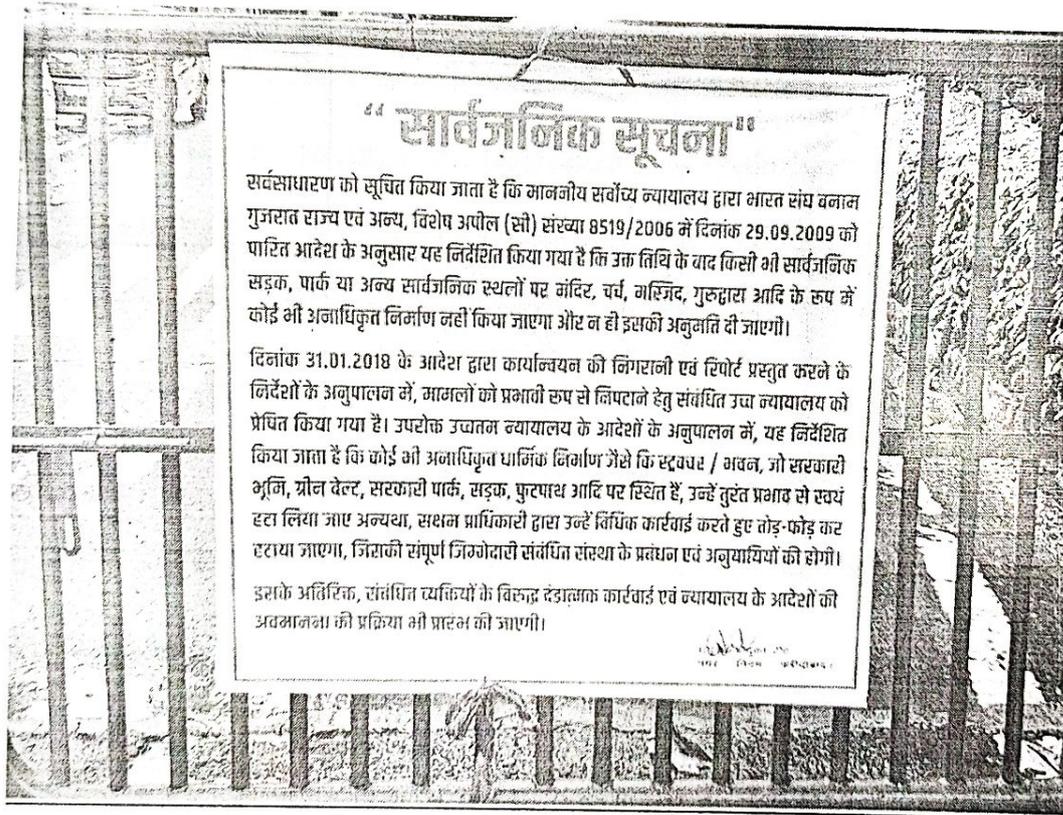
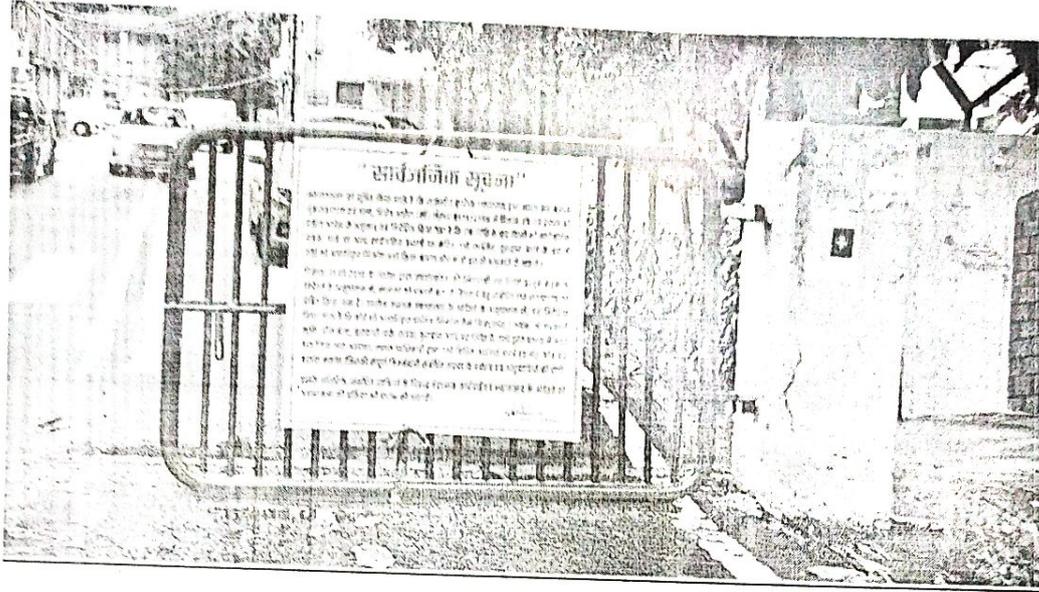
“ सार्वजनिक सूचना ”

सर्वसाधारण को सूचित किया जाता है कि माननीय सर्वोच्च न्यायालय द्वारा भारत संघ वमाम गुजरात राज्य एवं अन्य, विशेष अपील (सी) संख्या 8519/2006 में दिनांक 29.09.2009 को पारित आदेश के अनुसार यह निर्देशित किया गया है कि उक्त तिथि के बाद किसी भी सार्वजनिक सड़क, पार्क या अन्य सार्वजनिक स्थलों पर मंदिर, चर्च, मस्जिद, गुरुद्वारा आदि के रूप में कोई भी अनाधिकृत निर्माण नहीं किया जाएगा और न ही इसकी अनुमति दी जाएगी।

दिनांक 31.01.2018 के आदेश द्वारा कार्यान्वयन की निगरानी एवं रिपोर्ट प्रस्तुत करने के निर्देशों के अनुपालन में, मामलों को प्रभावी रूप से निपटाने हेतु संबंधित उच्च न्यायालय को प्रेषित किया गया है। उपरोक्त उच्चतम न्यायालय के आदेशों के अनुपालन में, यह निर्देशित किया जाता है कि कोई भी अनाधिकृत धार्मिक निर्माण जैसे कि स्तूप / भवन, जो सरकारी भूमि, ग्रीन बेल्ट, सरकारी पार्क, सड़क, फुटपाथ आदि पर स्थित हैं, उन्हें तुरंत प्रभाव से स्वयं हटा लिया जाए अन्यथा, सक्षम प्राधिकारी द्वारा उन्हें विधिक कार्रवाई करते हुए तोड़-फोड़ कर हटाया जाएगा, जिसकी संपूर्ण जिम्मेदारी संबंधित संस्था के प्रबंधन एवं अनुयायियों की होगी।

इसके अतिरिक्त, संबंधित व्यक्तियों के विरुद्ध दंडात्मक कार्रवाई एवं न्यायालय के आदेशों की अवमानना की प्रक्रिया भी प्रारंभ की जाएगी।


साध्युक्त अधिकृत टी०
नगर नियम फरीदाबाद।





Municipal Corporation, Faridabad
 U.K. Chowk N.E. Faridabad - 121001, Haryana-India
 Tel : 0120-2411649, 2411664, 2415549
 Fax : 0120-2416465

From

Joint Commissioner (GF)
 Municipal Corporation
 Faridabad

To

District Attorney
 Municipal Corporation
 Faridabad

Memo No. MCF/JC(GF)/2025/166

Dated: - 15/07/2025

Subject: OA No. 34- Sunil Sharma v/s State of Haryana & Ors.

In context to the subject cited matter, the requisite information is as under-

Sr. no.	District	MC Name	Unauthorized construction in the name of Temple, Church, Mosque or Gurdwara Etc. on the public street/public park or other place belonging to the municipality	Details of religious place along with the total area occupied by them (Sq. M)	Date from which these constructions are established	What legal action has been initiated for removal of said illegal encroachment along with details	Timeframe for the removal of illegal encroachment
1.	Faridabad (Chandawali Zone)	Municipal Corporation Faridabad	Mohna road mandir	Chandawali (500 Sq. Meter)	1953	Nil	In due course of time
2.	Faridabad (Chandawali Zone)	Municipal Corporation Faridabad	Main Gate, Dhum baba mandir	Chandawali (1500 Sq. Meter)	1975	Nil	In due course of time
3.	Faridabad (Chandawali Zone)	Municipal Corporation Faridabad	Harijan maholla mandir	Chandawali (600 Sq. Meter)	2005	Nil	In due course of time
4.	Faridabad (Chandawali Zone)	Municipal Corporation Faridabad	IMT- Sotai Road Mandir	Chandawali (400 Sq. Meter)	1985	Nil	In due course of time



Municipal Corporation, Faridabad
 B.K. Chowk No. 1, Faridabad, 121001, Haryana-India
 Tel : 0129-2411649, 2411669, 2415549
 Fax : 0129-2410465

5.	Faridabad (Chandawali Zone)	Municipal Corporation Faridabad	Gurudwara, Saini Maholla	Chandawali (400 Meter)	1994	Nil	In due course of time
6.	Faridabad (Chandawali Zone)	Municipal Corporation Faridabad	Bada mandir	Nawada (20 Aers)	1500 AD	Nil	In due course of time
7.	Faridabad (Chandawali Zone)	Municipal Corporation Faridabad	Hanuman Mandir, Mohna Road	Machgar (400 sq. Meter)	1955	Nil	In due course of time
8.	Faridabad (Chandawali Zone)	Municipal Corporation Faridabad	Mandir behind Geeta public school	Machgar (250 sq. Meter)	1990	Nil	In due course of time
9.	Faridabad (Chandawali Zone)	Municipal Corporation Faridabad	Gujjar Maholla Mandir	Machgar (200 sq. Meter)	1925	Nil	In due course of time
10.	Faridabad (Chandawali Zone)	Municipal Corporation Faridabad	Mandir near Govt. School	Mujeri (2300 Sq. Meter)	1825	Nil	In due course of time
11.	Faridabad (Chandawali Zone)	Municipal Corporation Faridabad	Peer Baba, Gujjar Chaupal	Mujeri (1.5 Aers)	1965	Nil	In due course of time
12.	Faridabad (Chandawali Zone)	Municipal Corporation Faridabad	Mandir, Bhutpura Road	Sotai (700 sq. meter)	1960	Nil	In due course of time
13.	Faridabad (Chandawali Zone)	Municipal Corporation Faridabad	Madir (Bech Gao)	Sotai (250 Sq. Meter)	1930	Nil	In due course of time
14.	Faridabad (Chandawali Zone)	Municipal Corporation Faridabad	Masjid (Bech Gao)	Sahupura (250 Sq. Meter)	1965	Nil	In due course of time
15.	Faridabad (Chandawali Zone)	Municipal Corporation Faridabad	Kala mandir school back side	Sahupura (1 Acr)	1930	Nil	In due course of time
16.	Faridabad (Chandawali Zone)	Municipal Corporation Faridabad	Main road mandir	Malerna (1.5 Acr)	1920	Nil	In due course of time



Municipal Corporation, Faridabad
 B.K. Chowk N.I.T Faridabad - 121001, Haryana-India
 Tel : 0129-2411649, 2411664, 2415549
 Fax : 0129-2416465

17.	Faridabad (Chandawali Zone)	Municipal Corporation Faridabad	Tigaon Road, shiv mandir	Neemka (300 sq. Meter)	1960	Nil	In due course of time
18.	Faridabad (Chandawali Zone)	Municipal Corporation Faridabad	Master road back side	Neemka (300 Sq. Meter)	1920	Nil	In due course of time
19.	Faridabad (Chandawali Zone)	Municipal Corporation Faridabad	Bech Gao mandir	Neemka (2 Acr)	1925	Nil	In due course of time
20.	Faridabad (Chandawali Zone)	Municipal Corporation Faridabad	Shani Devi Mandir, Near Johad	Badoli (500 Sq. Meter)	2001	Nil	In due course of time
21.	Faridabad (Chandawali Zone)	Municipal Corporation Faridabad	Baag wala Mandir, Near Johad	Badoli (300 Sq. Meter)	1900	Nil	In due course of time
22.	Faridabad (Chandawali Zone)	Municipal Corporation Faridabad	Bhumia mandir, Panchal Maholla	Badoli (250 Sq. Meter)	2004	Nil	In due course of time
23.	Faridabad (Chandawali Zone)	Municipal Corporation Faridabad	Krishna Mandir	Badoli (500 Sq. Meter)	2010	Nil	In due course of time
24.	Faridabad (Chandawali Zone)	Municipal Corporation Faridabad	Mandir near Govt. School	Pahladpur (400 Sq. Meter)	1900	Nil	In due course of time
25.	Faridabad (Chandawali Zone)	Municipal Corporation Faridabad	Johad ke pas, Soni mandir	Mirjapur (250 Sq. Meter)	1900	Nil	In due course of time
26.	Faridabad (Chandawali Zone)	Municipal Corporation Faridabad	Har Johar Maholla Mandir	Bhatola (450 Sq. Meter)	2004	Nil	In due course of time
27.	Faridabad (Chandawali Zone)	Municipal Corporation Faridabad	Gujjar Mandir	Bhatola (500 Sq. Meter)	1975	Nil	In due course of time
28.	Faridabad (Chandawali Zone)	Municipal Corporation Faridabad	Bhumia Mandir	Bhatola (650 Sq. Meter)	1920	Nil	In due course of time



Municipal Corporation, Faridabad
 D.S. Chowk, T-1, Faridabad, Haryana, India
 Tel. 0129 231649, 231650, 231651
 Fax 0129 231649

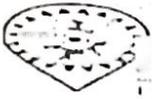
29.	Faridabad (Chandawali Zone)	Municipal Corporation Faridabad	Mandir near Johad	Bhatola (350 Sq. Meter)	1945	Nil	In due course of time
30.	Faridabad (Chandawali Zone)	Municipal Corporation Faridabad	Devi Mandir	Bhatola (700 Sq. Meter)	1945	Nil	In due course of time
31.	Faridabad (Chandawali Zone)	Municipal Corporation Faridabad	Shiv Mandir	Faridpur (500 Sq. Meter)	1965	Nil	In due course of time
32.	Faridabad (Chandawali Zone)	Municipal Corporation Faridabad	Radhe Mandir	Faridpur (400 Sq. Meter)	1990	Nil	In due course of time

Furthermore, directions were issued by the Director General, Urban Local Bodies, Haryana, to place the hoarding of information related to the concerned case on the municipal office building.

It is submitted that the hoarding of the same has been placed on the Municipal Corporation Faridabad Chandawali Zone, building in compliance with the aforementioned directions. A photograph of the same attached for your kind information and necessary action.

In compliance of the letter vide memo no. MCF/DA/2025/1437 dated 02.07.2025, the requisite information –

1. To publish the information on the official site of MCF to ensure wide public outreach. (mentioned at Annexure- A)
2. Place the hoarding of this information on the Municipal Office Building. (mentioned at Annexure-B)



FARIDABAD

Municipal Corporation, Faridabad
 U.K. Chowk III, Faridabad - 121001, Haryana-India
 Tel: 0129-2411649, 2411664, 2415549
 Fax: 0129-2411665

Annexure-B

MUNICIPAL CORPORATION FARIDABAD
 U.K. Chowk III, Faridabad - 121001, Haryana-India
 Tel: 0129-2411649, 2411664, 2415549

“सार्वजनिक सूचना”

सर्व साधारण को सूचित किया जाता है कि माननीय सर्वोच्च न्यायालय ने भारत में बनाम गुजरात राज्य एवं अन्य के रूप में विशेष अपील (सी) संख्या 8519/2006 में पारित दिनांक 29.09.2009 के आदेश के तहत निर्देश दिया कि उस तिथि के बाद सार्वजनिक सड़कों, सार्वजनिक पार्कों या सार्वजनिक स्थानों आदि पर मंदिर, चबूतरा, मस्जिद या गुरुद्वारा आदि के नाम पर कोई अनाधिकृत निर्माण नहीं किया जाएगा या अनुमति नहीं दी जाएगी और पर्याप्त रूप में रिपोर्ट गाने और कार्यान्वयन की निर्णयों के बाद दिनांक 31.01.2018 के आदेश के तहत मामलों में अगली तरफ से अपने आदेशों के कार्यान्वयन की सुनिश्चित करने के लिए संबंधित उच्च न्यायालय को भेज दिया है।

उच्च आदेशों के पालन में सरकारा भूमि, ग्रीन बेल्ट, सरकारी पार्क, सड़क, फुटपाथ इत्यादि पर बने अल्प संस्थान स्टूकर, भवन आदि को तुरंत प्रस्ताव में हटा ले अन्यथा संबंधित सक्षम अधिकारी द्वारा कानूनी कार्रवाई करते हुए उपरोक्त भवनों को तोड़-फोड़ कर हटा दिया जाएगा, जिसमें होने वाले हर्जा-खर्चा के लिए उपरोक्त संस्थानों को चलाने वाले अनुयायी स्वयं जिम्मेदार होंगे। इसके अतिरिक्त संबंधित क विरुद्ध दंडात्मक एवं न्यायालय के आदेश की अवमानना की कार्रवाई भी अमल में लाई जाएगी।

आर्युधर, नगर निगम
 फरीदाबाद

PRON-1073/11/05/2028/25433.C/167K



Municipal Corporation, Faridabad
B.K. Chowk N.I.T Faridabad -121001, Haryana-India
Tel. : 0129-2411649, 2411664, 2415549
Fax : 0129-2416465

Submitted for kind information and necessary action please.

Joint Commissioner (GF)
Municipal Corporation
Faridabad

Cc to-

1. Ld. CMC, MCF for kind information please
2. Ld. ACMC-1 for kind information please.
3. IT Cell, MCF for information please.



From

Joint Commissioner (B)
Municipal Corporation,
Faridabad.

To

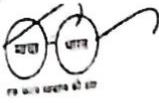
District Attorney,
Municipal Corporation,
Faridabad.

Memo No : MCF/JCB/2025/3451
Dated : 17-7-2025

Sub : OA No.-34. Sunil Sharma Vs State of Haryana and Ors.

In context to the subject cited matter, the requisite information is as under :-

Sr No	District Name	MC Name	Unauthorized construction in the name of Temple, Church, Mosque or Gurudwara etc. on public street, public park or other public place belonging to The municipality	Detail of religious place along with total area occupied by them (Sq. m)	Dates from which these construction Are Established	What legal action has been initiated for removal of said illegal encroachment along with detail	Timeframe for the removal of illegal encroachment
01	Faridabad (Ballabgarh Zone)	Municipal Corporation Faridabad	Shri Ram Temple	Park Near H. No 231/22 (9.2 Sq m) approx.	2000	NIL	In due course of time
02	Faridabad (Ballabgarh Zone)	Municipal Corporation Faridabad	Shri Mahadev Temple	Park Near H. No 1115/23A (140 Sq m) approx.	2010	NIL	In due course of time
03	Faridabad (Ballabgarh Zone)	Municipal Corporation Faridabad	Shri Radha Krisan Temple & Shri Guru Singh Sahib Gurudwara	Deendayal Park(Big Park) Sec- 22-23 (238 Sq m) approx.	1990	NIL	In due course of time



04	Faridabad (Ballabgarh Zone)	Municipal Corporation Faridabad	Shri Neelkanth Temple	Park near H. No 1736 Sector 23A (272 Sq m) approx.	2001	NIL	In due course of time
05	Faridabad (Ballabgarh Zone)	Municipal Corporation Faridabad	Temple	Park Near H. no 512/3 (9.2 Sq m) approx.	2015	NIL	In due course of time
06	Faridabad	Municipal Corporation Faridabad	Temple	Park Near H. no 5220/3 (9.2 Sq m) approx.	2020	NIL	In due course of time
07	Faridabad (Ballabgarh Zone)	Municipal Corporation Faridabad	Shri Shiv Temple	Park Near H. no 6110/3 (104 Sq m) approx.	2018	NIL	In due course of time
08	Faridabad (Ballabgarh Zone)	Municipal Corporation Faridabad	Shri Ram Temple	Park Near H.no 215/3 (27.8 Sq m) approx.	2018	NIL	In due course of time
09	Faridabad (Ballabgarh Zone)	Municipal Corporation Faridabad	Temple	Park Near H. no 6467/3 (41 Sq m) approx.	2015	NIL	In due course of time
10	Faridabad (Ballabgarh Zone)	Municipal Corporation Faridabad	Temple	Park Near H. no 3007/3 (148 Sq m) approx.	2010	NIL	In due course of time
11	Faridabad (Ballabgarh Zone)	Municipal Corporation Faridabad	Store, Shri Shani Dev Temple	Khasr No :131/3&4 Turkha Colony Park (148 Sq m) approx.	2019	NIL	In due course of time
12	Faridabad (Ballabgarh Zone)	Municipal Corporation Faridabad	Shiv Parvati Temple	Hardware to Sohna T-point greenbelt near Indian Oil Petrol pump (186 Sq m) approx	2023	NIL	In due course of time



13	Faridabad (Ballabgarh Zone)	Municipal Corporation Faridabad	Shri Hanuman Temple	Hardware to Sohna T-point greenbelt in front of deendhyal park (58 Sq m) approx.	1970	NIL	In due course of time
14	Faridabad (Ballabgarh Zone)	Municipal Corporation Faridabad	Temple	Hardware to Sohna T-point greenbelt in front of plot no 151 sector 24 (37 Sq m) approx.	2019	NIL	In due course of time
15	Faridabad (Ballabgarh Zone)	Municipal Corporation Faridabad	Masjid	Hardware to Sohna T-point greenbelt in front of plot no 153 sector 24 (37 Sq m) approx.	2020	NIL	In due course of time

Furthermore, directions were issued by the Director General, Urban Local Bodies, Haryana, to place the hoarding of information related to the connected case on the municipal office building.

It is submitted that the hoarding of the same has been placed on the Municipal Corporation Faridabad, Ballabgarh Zone, building in compliance with the aforementioned directions. A photograph of the same is attached herewith for your kind information and necessary action.

Joint Commissioner (B)
Municipal Corporation,
Faridabad.

NOTE : The sector are won't have any khasra number assigned. The 14 out of 15 parks of ballabgarh zone falls in sector area except sr. no-14, khasra number for the same has been mentioned in the above information.



“सार्वजनिक सूचना”

सर्व साधारण को सूचित किया जाता है कि माननीय सर्वोच्च न्यायालय ने भारत संघ बनाम गुजरात राज्य एवं अन्य के रूप में विशेष अपील (सी) संख्या 8519/2006 में पारित दिनांक 29.09.2009 के आदेश के तहत निर्देश दिया कि उस तिथि के बाद सार्वजनिक सड़कों, सार्वजनिक पार्कों या सार्वजनिक स्थानों आदि पर मंदिर, चबू, मस्जिद या गुरुद्वारा आदि के नाम पर कोई अनाधिकृत निर्माण नहीं किया जाएगा या अनुमति नहीं दी जाएगी और प्रारंभिक रूप से रिपोर्ट मांगने और कार्यान्वयन की निगरानी के बाद दिनांक 31.01.2018 के आदेश के तहत मामलों को उचित तरीके से अपने आदेशों के कार्यान्वयन को सुनिश्चित करने के लिए संबंधित उच्च न्यायालय को भेज दिया है।

उच्च आदेशों के पालन में सरकारी भूमि, ग्रीन बेल्ट सरकारी पार्क, सड़क, फुटपाथ इत्यादि पर बने अवैध संस्थान स्ट्रक्चर, भवन आदि को तुरंत प्रयास में हटा लें अन्यथा संबंधित सक्षम प्राधिकारी द्वारा कानूनी कार्रवाई करते हुए उपरोक्त भवनों को तोड़-फोड़ कर हटा दिया जाएगा, जिसमें होने वाले हजां खर्चा के लिए उपरोक्त संस्थानों को चलाने वाले अनुयायी स्वयं जिम्मेवार होंगे। इसके अतिरिक्त संबंधित के विरुद्ध दंडात्मक एवं न्यायालय के आदेश की अवमानना की कार्रवाई भी अमल में लाई जाएगी।

आर्युक्त नगर निगम
फरीदाबाद